



DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/600(KB)2019
IA(I.B.C)/829(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND AUGUST, 2022, 02:00 P.M

IN THE MATTER OF	UCO BANK VS GIT TEXTILES MANUFACTURING LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel / Authorised Representative appeared physically/through video conference:

For applicant/UCO Bank : Mr. Rahul Auddy, Adv.
Mr. Aditya Gooptu, Adv.

ORDER

1. Ld. Counsel for the applicant/UCO Bank present.
2. **IA(IBC)/829(KB)2022** is an application filed by the applicant seeking replacement of Mr. Sunil Kumar Agarwal, Interim Resolution Professional (IRP), appointed by this Adjudicating Authority *vide* order dated 22/06/2022 for the reasons mentioned in e-mail, wherein Mr. Sunil Kumar Agarwal has expressed his inability to take up this assignment, which is placed at page 19 of the instant application.
3. This application is allowed. Mr. Ramchandra Dallaram Choudhary, proposed by the Financial Creditor, i.e., UCO Bank, having Registration No. **IBBI/IPA-001/IP-P-00157/2017-18/10326**, who has submitted his consent along with Authorisation for Assignment to act as IRP, which are placed at pages 22 and 24 of the instant application, is hereby appointed as IRP.
4. Accordingly, this IA is disposed of.
5. Let a copy of this order be sent to IBBI for information.
6. List the main CP for filing further Progress Report on **30/09/2022**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

hb.